

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

104. C.A.(CAA)/124(MB)2024

**IN THE MATTER OF**

Decent Electronics Private Limited

U/s 230-232 & 234 of the Companies Act, 2013

**Order Delivered on 16.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Harsh C. Ruparelia (PH)

For the Respondent:

---

**ORDER**

Adjourned to **24.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //